

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(22)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/472/ (IB)/2017
NAME OF THE PETITIONER(S)	:	INDIAN BANK
NAME OF THE RESPONDENT(S)	:	BKR HOTELS AND RESORTS PVT LTD
UNDER SECTION	:	7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION		SIGNATURE
		REPRESENTATION BY WHOM		

ORDER

Matter is called. No representation on behalf of both the parties. Matter is adjourned.

Put up on 04.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk